

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.08.2018 AT 10.30 AM

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TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.820/252/HDB/2018
NAME OF THE COMPANY	Megateck Offshore Pvt Ltd
NAME OF THE PETITIONER(S)	Palle Hari Obula Reddy
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
J.V. Venkatarudra	PU	csphanindra@gmail.com 9989446236	Phan

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujay Kumar Reddy	Adv.	9160001455	T. Sujay
for Roc			

ORDER

Learned PCS Mr.D.V.K.Phanindra present for Applicant.
Learned counsel Ms.Suma present on behalf of T.Sujan
Kumar Reddy for ROC.

Applicant filed proof of service of notice on ROC.

Await ROC report.

List the matter on 29.08.2018.


MEMBER JUDICIAL